

(c) Statement II giving information on the levy for various agricultural products during 1971-72, 1973-74 and 1974-75 is laid on the Table of the House. [Placed in Library. See No LT-9616/75].

Wheat supplied to bakeries from Central Pool

8503. SHRI JYOTIRMOY BOSU Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No 5152 on the 7th April 1975 regarding 'distribution of sugar and food-grains collected under levy schemes to factories, bakeries and manufacturers of soft drinks' and state-

(a) total quantity of wheat supplied from Central pool to the (i) factories run by Britannia Biscuit Company, (ii) each other large company and (iii) small-scale bakeries, year-wise during 1972-73 to 1974-75.

(b) whether there is any guideline for supply of wheat to the flour mills from the Central pool.

(c) if so, what is that guideline; and

(d) is this guideline being strictly adhered to?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P SHINDE) (a) The information is being collected and will be laid on the Table of the Sabha.

(b) to (d) The allotment of maida to the private bakeries is normally made by the State Governments keeping all relevant factors and demand by various sections of the consumers in view. The Central Government lays down broad guide-lines regarding the manner of purchase of wheat by the roller flour mills, the stocking limits and the fixation of prices of wheat products etc. The administrative control over the Roller Flour Mills is with the State Governments who exercise suit-

able control over the mills to ensure compliance with the various guidelines and instructions.

Request from vanaspati industry for creating fresh capacity

8504 SHRI D. K. PANDA:
SHRI S A MURUGANAN-
THAM:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether any firms in the Vanaspati industry have requested for creating fresh capacity;

(b) whether the present licensed capacity of this industry is not being utilized fully;

(c) if the answer to parts (a) and (b) in affirmative Government's reaction to part (a) and reasons for part (b); and

(d) what measures have been taken to rectify the situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN) (a) Applications are being received from time to time for establishment of new/expansion of existing vanaspati units

(b) Yes, Sir

(c) and (d) No fresh capacity is ordinarily being authorised as both the licensed and installed capacity is substantially in excess of the demand for the product

Lowering Kharif Rice Procurement target for 1975-76

8505 SHRI HANU SINGH
SHRI M RAM GOPAL
REDDY:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state.

(a) whether Government have decided to lower down the kharif rice procurement target for 1975-76, and